

# ORISSA HIGH COURT

**FILING REPORT AS ON :28/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/6308/2024	CHAITANYA SETHY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MAHANGA /5 /2021 () //
2	D-BLAPL/6309/2024	MADAN MOHAN PANIGRAHI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KEONJHAR TOWN /2 /2024 () //
3	D-BLAPL/6311/2024	JAYANTI DALEI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	OUPADA /48 /2020 () //
4	D-BLAPL/6313/2024	SADAN HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /164 /2021 () //
5	D-BLAPL/6315/2024	V. AVINASH VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	KALIMELA /202 /2023 () //
6	D-BLAPL/6318/2024	SHANKAR GOUDA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	/ /0 () //
7	D-BLAPL/6321/2024	BINOD @ MANAS RANJAN PANDA VS STATE OF ODISHA	ABHISHEK DASH VS	RUPSA /107 /2023 () //
8	D-BLAPL/6322/2024	KRISHNA KUMAR MANDAL VS STATE OF ODISHA	ANUPAM RATH VS	S.P.(CID-CRL),CUTTACK /2 /2022 () //
9	D-BLAPL/6324/2024	JHILI PRADHAN VS STATE OF ODISHA	ABHISHEK DASH VS	REMUNA /11 /2024 () //
10	D-BLAPL/6325/2024	SINU @ RAMAKANTA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KRUSHNA PRASAD /18 /2023 () //
11	D-BLAPL/6327/2024	MD SHAJID @ SAJID VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	/ /0 () //

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12	D-BLAPL/6328/2024	GOPINATH BARIHA VS STATE OF ODISHA	BHARATI DASH VS	BHATILI /305 /2023 () //
13	D-BLAPL/6330/2024	SONU @ SANU MAJHI VS STATE OF ODISHA	ABHILASH MISHRA VS	BHAWANIPATNA SADAR /294 /2022 () //
14	D-BLAPL/6331/2024	TARAKANTA @ HARIA MEHER VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ATTABIRA /217 /2023 () //
15	D-BLAPL/6339/2024	SIBA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CAPITAL P.S. /696 /2023 () //
16	D-BLAPL/6341/2024	ANTARYAMI NAIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	KHANDAPARA /207 /2023 () //
17	D-BLAPL/6345/2024	BAIJU PASWAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 () //
18	D-BLAPL/6346/2024	RAJESH PATERIYA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 () //
19	D-BLAPL/6349/2024	ANMOL SONI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CDA-II /4 /2024 () //
20	D-BLAPL/6350/2024	NILA TADINGI @ BENIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SESHKHAL /119 /2022 () //
21	D-BLAPL/6351/2024	KUNDAN YADAV VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
22	D-BLAPL/6353/2024	SILU @ SHANKAR ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CUTTACK SADAR /524 /2020 () //
23	D-BLAPL/6356/2024	SAMBHU PRASAD MEHER	DIPTIREKHA NANDA	BELPAHAR /202 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/6357/2024	SANTOSH KUMAR ROUSTRAY	KALPATARU MISHRA	//0
		VS	VS	()
		STATE OF ODISHA		//
25	D-BLAPL/6359/2024	LABA ROUT @ ROUTA	SANTOSH KUMAR MAHANTY	BELLAGUNTHA /420 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/6362/2024	ANIL KUMAR NAIK	BITAS KUMAR SWAIN	CHANDIPOSH PS /43 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/6364/2024	DEBENDRA KUMAR BEHERA	DHANANJAYA NAYAK	MANGALA BAG /50 /2024
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/6366/2024	RUNA NAYAK	MAHES DAS	DARINGBADI /2 /2014
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/6370/2024	RAJ NANDA	AJIT KUMAR RAUT	BRAJARAJNAGAR /29 /2024
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/6373/2024	RANAPRATAP SINGH	ARIJEET MISHRA	PANIKOILI /80 /2024
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/6377/2024	TAPAS KUMAR MAHANTA	KARUNAKAR NAYAK	CYBER CRIME AND ECONOMIC OFFENCES /15 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/6382/2024	BANA PARIDA	PRANAB RANJAN CHHATOI	BAIDESWAR /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/6383/2024	KAILASH @ KAILAS SAHU	SURYA KANTA PRADHAN	//0
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/6384/2024	TAPAN DEHURY	SURYA KANTA PRADHAN	BOUDH /147 /2023
		VS	VS	()

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35	D-BLAPL/6386/2024	STATE OF ODISHA KAILASH SWAIN VS	DIPTI RANJAN SWAIN VS	// KENDRAPARA SADAR /71 /2024 ()
36	D-BLAPL/6387/2024	STATE OF ODISHA ARTABANDHU BANCHHOR VS	AMIT PRASAD BOSE VS	// BHATILI /269 /2022 ()
37	D-BLAPL/6388/2024	STATE OF ODISHA SADASIBA NAYAK @ SILU VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /685 /2023 ()
38	D-BLAPL/6392/2024	STATE OF ODISHA RAMESH NAIK @ PAPU NAIK @ ALEX PAPU VS	AMLAN SHAKTI PAUL VS	// TOMANDO /215 /2023 ()
39	D-BLAPL/6398/2024	STATE OF ODISHA MIKI @ DIBYADARSHAN MAHUNTA VS	SATYA RANJAN MULIA VS	// KAMAKHYANAGAR /447 /2023 ()
40	D-BLAPL/6399/2024	STATE OF ODISHA BATAKRUSHNA BEHERA VS	NIRANJAN NAYAK VS	// JARAPADA /112 /2008 ()
41	D-BLAPL/6403/2024	STATE OF ODISHA TULU SWAIN VS	LAMBODOR ACHARI VS	// BHANJANAGAR /237 /2011 ()
42	D-BLAPL/6404/2024	STATE OF ODISHA AKSHAY KUMAR NAYAK VS	BHABANI SHANKAR DASPARIDA VS	// BHANDARIPOKHARI /7 /2023 ()
43	D-BLAPL/6405/2024	STATE OF ODISHA AJIT KULLU VS	KULDEEP MOHANTY VS	// RAIBAGA /6 /2022 ()
44	D-BLAPL/6408/2024	STATE OF ODISHA BIRAKISHORE SAHOO @ PRUSTY VS	BIKRAM KESHARI BAL VS	// SALIPUR /331 /2023 ()
45	D-BLAPL/6411/2024	STATE OF ODISHA MUKUNDHA MAJHI VS STATE OF ODISHA	MAHES DAS VS	// KOTOAGARH /24 /2024 () //

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46	D-BLAPL/6417/2024	RAJIB KUMAR @ RAJEEV KUMAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
47	D-BLAPL/6418/2024	K.RAKESH VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	KALIMELA /202 /2023 () //
48	D-BLAPL/6420/2024	BISWARANJAN SAHOO @ ALOK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	CAPITAL P.S. /11 /2024 () //
49	D-BLAPL/6421/2024	PRABHAKAR PALASI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	M.V.79 /27 /2023 () //
50	D-BLAPL/6426/2024	BIMALA NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	CHAKAPADA PS /139 /2023 () //
51	D-BLAPL/6429/2024	KAMSAN NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	CHAKAPADA PS /10 /2024 () //
52	D-BLAPL/6434/2024	RATNAKAR SETHI VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	/ /0 () //
53	D-BLAPL/6437/2024	DHANESWAR MUNDARI VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /246 /2020 () //
54	D-BLAPL/6439/2024	GOLAK BISWAS VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	/ /0 () //
55	D-BLAPL/6440/2024	PANCHANANA BISOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAGATPUR /257 /2023 () //
56	D-BLAPL/6442/2024	BUNA @ GANGADHAR SUBUDHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TANGI (KHURDA) /498 /2023 () //
57	D-BLAPL/6445/2024	DRIVER GOUDA @ RANJAN KUMAR GOUDA	BIDYADHAR PRADHAN	PURUSHOTTAMPUR /333 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	D-BLAPL/6447/2024	BIKI BANCHHOR @ DHELA	S.S.RAY (2)	SAMBALPUR TOWN /116 /2018
		VS	VS	()
		STATE OF ODISHA		//
59	D-BLAPL/6450/2024	NARAYAN SAHU	S.S.RAY (2)	TANGI (KHURDA) /845 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	D-BLAPL/6452/2024	KRUSHNA CHANDRA GOUDA	JYOTIRMAYA SAHOO	DIGAPAHANDI /145 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	D-BLAPL/6454/2024	SK. HAPIZUL HOSEN @ SK. HAFIJUL HOSEN	RAJJEET ROY	SPL.TASK FORCE /24 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	D-BLAPL/6456/2024	SP.SANDEEP KUMAR	SUSANTA KUMAR BARAL	//0
		VS	VS	()
		STATE OF ODISHA		//
63	D-BLAPL/6457/2024	MANUA PARIDA	JYOTIRMAYA SAHOO	BEGUNIA P.S. /84 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	D-BLAPL/6458/2024	SANTOSH KUMAR GOUDA @ SANTA	SUSANTA KUMAR BARAL	PATTAPUR (DIGAPAHANDI) /636 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	D-BLAPL/6459/2024	MADHUSUDAN SATAPATHY@ KOKA	JYOTIRMAYA SAHOO	ASKA /629 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	D-BLAPL/6460/2024	SUDARSHAN SAHU	JYOTIRMAYA SAHOO	GOPALPUR /3 /2024
		VS	VS	()
		STATE OF ODISHA		//
67	D-BLAPL/6461/2024	KARAN @ PRASANTA PATRA	LAXMINARAYAN PATEL	GOVINDPUR /58 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	D-BLAPL/6465/2024	LITUN RANA	PARTHA SARATHI DAS	PATNA /154 /2021
		VS	VS	()

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69	D-BLAPL/6466/2024	STATE OF ODISHA NILAMBAR PANI VS	PRATIK NAYAK VS	// NAYAPALLI P.S. /10 /2024 ()
70	D-BLAPL/6471/2024	STATE OF ODISHA PRAKASH NAIK VS	KURESH PRASAD DASH VS	// BHANJANAGAR /113 /2024 ()
71	D-BLAPL/6472/2024	STATE OF ODISHA JAGU ADAKATIA VS	LAXMI NARAYAN PATEL VS	// POTTANGI /78 /2023 ()
72	D-BLAPL/6473/2024	STATE OF ODISHA SIMIYA RAITA VS	KURESH PRASAD DASH VS	// BHANJANAGAR /40 /2024 ()
73	D-BLAPL/6477/2024	STATE OF ODISHA MUKESH KUMAR YADAV VS	CHITTA RANJAN PATNAIK VS	// BHARATPUR PS /79 /2023 ()
74	D-BLAPL/6478/2024	STATE OF ODISHA DIVYA MOHAN BEERO @ DIBYA MOHAN BIRA VS	DR. BINODA KUMAR MISHRA VS	// RAMAGIRI /50 /2019 ()
75	D-BLAPL/6480/2024	STATE OF ODISHA SATYAJIT SAMAL VS	PRABHU PRASANNA BEHERA VS	// / /0 ()
76	D-BLAPL/6482/2024	STATE OF ODISHA TRILOCHAN SAHOO VS	BHARAT BHUSAN ROUTRAY VS	// RENGALI DAM SITE /26 /2024 ()
77	D-BLAPL/6483/2024	STATE OF ODISHA SIBANI @ SIPTI RANJAN NAYAK VS	BIDESHI KUMAR GHADEI VS	// CUTTACK SADAR /3 /2024 ()
78	D-BLAPL/6484/2024	STATE OF ODISHA MANGESH RAJITA KARTIKA VS	SK. ZAFARULLA VS	// GUDARI /38 /2023 ()
79	D-BLAPL/6485/2024	STATE OF ODISHA BABUL @ SOUMYA RANJAN SWAIN VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	// KUJANGA /41 /2024 () //

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80	D-BLAPL/6486/2024	KUMAR GAMANGO VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /41 /2024 0 //
81	D-BLAPL/6487/2024	PRABHAT YADAV VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BORIGUMMA /2 /2020 0 //
82	D-CMAPL/9326/2024	PRADYUMNA SATPATHY VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //
83	D-CMP/9077/2024	KANDA SING VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
84	D-CMP/9157/2024	MANMOHAN SRIMALI VS POONAM SRIMALI @ PUSHPAKAR	SANJEEV UDGATA VS	// 0 //
85	D-CMP/9190/2024	THE LEELA, CANTEEN NO-1, ROURKELA VS ARUN KUMAR SINGH	MANAS RANJAN DHAL VS	// 0 //
86	D-CMP/9201/2024	SUNDARAM FINANCE LTD., BBSR VS DINESH DAS	PRABIR KUMAR RAY VS	// 0 //
87	D-CMP/9223/2024	CHHABITA MARTHA VS SISIRA KANTA SWAIN	PRONOY MOHANTY VS	// 0 //
88	D-CMP/9247/2024	DUSMANTA BEHERA VS M.D, SUN HOSPITAL PVT. LTD., CUTTACK	BIBEKANANDA BAISAKH VS	// 0 //
89	D-CMP/9249/2024	DEBENDRA MOHARANA VS SIBA PRASAD MOHARANA	NIRANJAN PRASAD PATRA VS	// 0 //
90	D-CMP/9276/2024	MADAN NAIK VS ASHA NAIK	SANDEEP RATH VS	// 0 //
91	D-CMP/9307/2024	MANTOSH PRADHAN	SANJIB KUMAR BHANJADEO	//



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		VS	VS	0
92	D-CMP/9323/2024	JAGANNATH BEHERA ARUNABALA SAHOO	NIRANJAN SINGH (1)	//
		VS	VS	0
93	D-CONTC/9067/2024	PRADIPTA KUMAR SAHOO GITANJALI NAYAK	ADV.	//
		VS	VS	0
94	D-CONTC/9111/2024	RABINDRA KUMAR PRADHAN, SUB COLLECTOR, KENDRAPARA NIHAR RANJAN CHOUDHURY	TATHAGATA SAHOO	//
		VS	VS	0
95	D-CONTC/9125/2024	ANU GARG, DEVELOPMENT COMMISSIONER CUM ADDL. CHIEF SECY., TO GOVT., WATER RESOURCES DEPT. BIKASH KUMAR PATWARI	ADV	//
		VS	VS	0
96	D-CONTC/9127/2024	SUJATA MOHARANA, TAHASILDAR, JATANI SARAT KUMAR ROUT	ADV.	//
		VS	VS	0
97	D-CONTC/9136/2024	KRUSHNA CHANDRA NAYAK DR. BALARAM BAG	ADV	//
		VS	VS	0
98	D-CONTC/9138/2024	SATYABRATA SAHU, IAS PRASANTA KUMAR BISWAL	ADV.	//
		VS	VS	0
99	D-CONTC/9139/2024	RAMASHIS HAZRA, DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA P. VENKATA RAO@ PINDI VENKATA RAO	SARAT KUMAR BEHERA	//
		VS	VS	0
100	D-CONTC/9140/2024	ASWATHY S., I.A.S. JITENDRANATH PRADHAN	ADV.	//
		VS	VS	0
101	D-CONTC/9141/2024	ASWATHY S., I.A.S. PURNA CHANDRA BARIK	ADV.	//
		VS	VS	0
102	D-CONTC/9143/2024	ASWATHY S., I.A.S. NEELIMA BRAHMA	ADV.	//
		VS	VS	0

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103	D-CONTC/9145/2024	ASWATHY S., I.A.S. PADMANAVA UPADHYAYA VS	ADV. VS	// // 0
104	D-CONTC/9149/2024	ASWATHY S., I.A.S. GADADHAR BARIK VS	ADV. VS	// // 0
105	D-CONTC/9153/2024	ASWATHY S., I.A.S. RATNAKAR RAY VS	ADV. VS	// // 0
106	D-CONTC/9158/2024	ASWATHY S., I.A.S. ANANTA KUMAR SAHU VS	ADV. VS	// // 0
107	D-CONTC/9160/2024	SUSANTA KUMAR DASH, I.A.S. DAMODAR PANDA VS	ADV. VS	// // 0
108	D-CONTC/9162/2024	ASWATHY S., I.A.S. ACHYUTANANDA SINGH VS	ADV. VS	// // 0
109	D-CONTC/9163/2024	ROOPA ROSHAN SAHOO, I.A.S. GANESH SWAIN VS	ADV. VS	// // 0
110	D-CONTC/9166/2024	RAGHURAM IYER, O.A.S. MURCHHANA BISWAL VS	ADV. VS	// // 0
111	D-CONTC/9167/2024	RAGHURAM IYER, O.A.S. MINATI DAS VS	ADV. VS	// // 0
112	D-CONTC/9172/2024	RAGHURAM IYER, O.A.S. ASHOK KUMAR PARIJA VS	ADV. VS	// // 0
113	D-CONTC/9177/2024	BHAWANI SHANKAR CHAYNI, IAS ASHOK KUMAR MOHANTY VS ANUP GARG, COMMNR. CUM SECY. TO GOVT., WATER RESOURCES DEPT.	LAXMAN PRADHAN VS	// // 0 //

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114	D-CONTC/9181/2024	ASHOK KUMAR NAYAK VS	ADV. VS	// 0
115	D-CONTC/9183/2024	AKULA SRIKANTH, CHIEF DIVISIONAL RETAIL SALES MANAGER, INDIAN OIL CORPORATION LTD., BBSR CHANDRAKANT PANI VS	RABI NARAYAN BEHERA VS	// 0
116	D-CONTC/9185/2024	RONIT KUMAR, DY. COMNR., ROURKELA MUNICIPAL CORPN. BHAKTA BANDHU PANDA VS	ADV. VS	// 0
117	D-CONTC/9188/2024	VINEET BHARDWAJ, I.A.S. TAHER KHAN VS	ADV. VS	// 0
118	D-CONTC/9192/2024	G. MATHI VATHANAN, I.A.S. BIJAYA KUMAR PATTANAIAK VS	ADV. VS	// 0
119	D-CONTC/9211/2024	ANU GARG, I.A.S. BAIRAGI CHARAN MAHARANA VS	ADV. VS	// 0
120	D-CONTC/9214/2024	ARVIND AGARWAL S., I.A.S. TANUJ KUMAR MISHRA VS	HARA PRASAD RATH VS	// 0
121	D-CONTC/9215/2024	SUSANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, ODISHA, BBSR. NALINIPRAVA CHHOTRAY VS	ADV. VS	// 0
122	D-CONTC/9216/2024	ASWATHY S., I.A.S. RAMAKANTA KHANDUAL VS	ADV. VS	// 0
123	D-CONTC/9220/2024	ASWATHY S., I.A.S. RANJAN KUMAR GAMANGO VS	ADV. VS	// 0
124	D-CONTC/9222/2024	RAGHURAM IYER, DIRECTOR SECONDARY EDUCATION ODISHA PREMALATA DAS VS	ADV. VS	// 0
125	D-CONTC/9225/2024	ASWATHY S., I.A.S. SUKADEV PATTANAIAK	ADV.	//

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		VS	VS	0
126	D-CONTC/9228/2024	PRITIPURNA MISHRA, TAHASILDAR, JATANI BHAGABAN PANDA	ADV.	//
		VS	VS	0
127	D-CONTC/9229/2024	ARVIND AGARWAL S., I.A.S. RATNAKAR PANDA	ADV	//
		VS	VS	0
128	D-CONTC/9233/2024	GANESH CH. PANDA, (O.C.S. 1), D.R. CO OP. SOCIEITES, BALASORE NIMAIN CHARAN MALLICK	ADV	//
		VS	VS	0
129	D-CONTC/9234/2024	ASWATHY S, I.A.S BHAGABATI MALLICK	HIMANSU BHUSAN SUTAR	//
		VS	VS	0
130	D-CONTC/9236/2024	SURYAWANSHI MAYUR VIKAS, IAS BAISTAMB PALEI	ADV	//
		VS	VS	0
131	D-CONTC/9253/2024	ASWATHY S, I.A.S. NIRMALA KUMARI NAYAK	ADV.	//
		VS	VS	0
132	D-CONTC/9255/2024	ASWATHY S., I.A.S. TRILOCHAN BEHERA	SAROJANANDA MISHRA	//
		VS	VS	0
133	D-CONTC/9258/2024	ANU GARG, I.A.S. BISHNUPADA BARIK	NIRANJAN PAIKRAY	//
		VS	VS	0
134	D-CONTC/9269/2024	ASWATHY S., IAS DAMODAR BRAHMA	ADV.	//
		VS	VS	0
135	D-CONTC/9271/2024	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., P.R. ND D.W. DEPT., ODISHA, BBSR. KRUSHNA CHANDRA HARICHANDAN	ADV.	//
		VS	VS	0
136	D-CONTC/9274/2024	ARABIND AGRAWAL, COMMISSIONER CUM SECY. TO GOVT., COOPERATION DEPT. SATYA NARAYAN SAMANTASINGHAR	ADV	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CONTC/9283/2024	ARABIND AGRAWAL, COMNR. CUM SECY., COOPERATION DEPT., ODISHA, BBSR. SHREE GOPAL GOSHALA, BARGARH VS	AMIT PRASAD BOSE VS	// // 0
138	D-CONTC/9288/2024	HARA PRASAD BHOI, EXECUTIVE OFFICER BARGARH MUNICIPALITY, BARGARH NAKUL NAYAK VS	ADV. VS	// // 0
139	D-CONTC/9289/2024	PUSPASHREE SANDIL, O.A.S. (1) JB BIBEK AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0
140	D-CONTC/9292/2024	HARA PRASAD BHOI, EXECUTIVE OFFICER BARGARH MUNICIPALITY, BARGARH NIRAJ KUMAR KANSAL VS	AMIT PRASAD BOSE VS	// // 0
141	D-CONTC/9294/2024	HARA PRASAD BHOI, EXECUTIVE OFFICER BARGARH MUNICIPALITY, BARGARH SHREE GOPAL GOSHALA, BARGARH VS	AMIT PRASAD BOSE VS	// // 0
142	D-CONTC/9298/2024	HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MUNICIPALITY, BARGARH SHYAMLAL AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0
143	D-CONTC/9301/2024	HARA PRASAD BHOI, EXECUTIVE OFFICER BARGARH MUNICIPALITY, BARGARH SANJAY SWADIA VS	AMIT PRASAD BOSE VS	// // 0
144	D-CONTC/9302/2024	HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MUNICIPALITY, BARGARH KSHIROD KUMAR DASH VS	ADV VS	// // 0
145	D-CONTC/9305/2024	SATYABRATA SAHU, ADDL., CHIEF SECY., R AND D.M, DEPT. BBSR, KHORDHA BARADA PRASAD RATH VS	ADV VS	// // 0
146	D-CONTC/9308/2024	ANU GARG, I.A.S. DHARANIDHAR JENA VS	ADV VS	// // 0
147	D-CONTC/9311/2024	SATYABRATA SAHU, I.A.S. MUKUNDA CHARAN NAYAK VS	ADV VS	// // 0
		SATYABRATA SAHU, I.A.S.		//

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148	D-CONTC/9312/2024	PREM CHAND AGRAWAL VS HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MUNICIPALITY, BARGARH	AMIT PRASAD BOSE VS	// 0
149	D-CONTC/9314/2024	BINOD KUMAR SAHOO VS SATYABRATA SAHU, ADDL., CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0
150	D-CONTC/9315/2024	BAJRANGLAL AGRAWAL VS HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MUNICIPALITY, BARGARH	AMIT PRASAD BOSE VS	// 0
151	D-CONTC/9316/2024	SUNAKAR MOHANTY VS SATYABRATA SAHU, ADDL.CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0
152	D-CONTC/9319/2024	MOHANLAL AGRAWAL VS HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MUNICIPALITY, BARGARH	AMIT PRASAD BOSE VS	// 0
153	D-CONTC/9324/2024	HARI PRASAD AGRAWAL VS HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MUNICIPALITY, BARGARH	AMIT PRASAD BOSE VS	// 0
154	D-CONTC/9325/2024	BIJAY KUMAR AGRAWAL VS HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MUNICIPALITY, BARGARH	AMIT PRASAD BOSE VS	// 0
155	D-CONTC/9327/2024	P. NAGESWAR RAO VS ASWATHY S., I.A.S.	ADV. VS	// 0
156	D-CONTC/9328/2024	TIRTHABASI PRADHAN VS G. MATHI VATHANAN, I.A.S.	ADV. VS	// 0
157	D-CONTC/9330/2024	MANJUSHREE MISHRA VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0
158	D-CONTC/9332/2024	LAXMIDHAR PARIDA VS S. ASWATHI, I.A.S.	ADV VS	// 0
159	D-CONTC/9333/2024	DILLIP KUMAR MALLICK	SHASHI BHUSAN JENA	//

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		VS	VS	()
160	D-CRLA/6314/2024	ADDL. CHIEF ENGINEER, EASTERN IRRIGATION CIRCLE PURANJIT NAYAK	RAJENDRA NARAYAN ROUT	// SAHADEV KHUNTA /358 /2022
		VS	VS	()
161	D-CRLA/6326/2024	STATE OF ODISHA KUNA @ SAROJ KUMAR NAYAK	BHABANI PRASAD SAMAL	// KENDRAPARA SADAR /299 /2021
		VS	VS	()
162	D-CRLA/6367/2024	STATE OF ODISHA SIRIA @ SRIDHAR MOHAPATRA	LALITENDU MISHRA	// BERHAMPUR SADAR /123 /2014
		VS	VS	()
163	D-CRLA/6381/2024	STATE OF ODISHA BENEDIKTA NAYAK @ KIJA	SOUBHAGYA KUMAR DASH	// ADVA /49 /2022
		VS	VS	()
164	D-CRLA/6406/2024	STATE OF ODISHA INDRAMANI DAS @ DASARATHI DAS	JYOTIRMAYA SAHOO	// BAGHAMARI /49 /2021
		VS	VS	()
165	D-CRLA/6422/2024	STATE OF ODISHA RUPENDRA MISHRA	SAROJ MOHARANA	// / /0
		VS	VS	()
166	D-CRLA/6443/2024	STATE OF ODISHA MANAS BEHERA	RASHMI RANJAN MISHRA	// BARAMBA /114 /2023
		VS	VS	()
167	D-CRLA/6446/2024	STATE OF ODISHA ASHOK BEHERA	RASHMI RANJAN MISHRA	// BARAMBA /114 /2023
		VS	VS	()
168	D-CRLA/6475/2024	STATE OF ODISHA LALU PRASAD JAYSINGH @ BABUA	SMRUTI RANJAN ROUT	// BARAMBA /168 /2020
		VS	VS	()
169	D-CRLA/6488/2024	STATE OF ODISHA ARUPANANDA SANDHA	SARAT KUMAR JENA	// BARGARH RURAL /211 /2023
		VS	VS	()
170	D-CRLA/6490/2024	STATE OF ODISHA CHIMRU @ CHUMRU TOPNO	DIPAK RANJAN MISHRA	// TIRING /15 /2016
		VS	VS	()

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171	D-CRLMC/6310/2024	STATE OF ODISHA ROUTHULU VENKAT RAMANA@ RAUTHULU VENKET RAMAN VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// RAYAGADA TOWN /160 /2012 ()
172	D-CRLMC/6319/2024	STATE OF ODISHA ANANDA NAYAK VS	BIDYADHAR MANSING VS	// / /0 ()
173	D-CRLMC/6320/2024	STATE OF ODISHA ANANDA NAYAK VS	BIDYADHAR MANSING VS	// JATNI P.S. /478 /2016 ()
174	D-CRLMC/6323/2024	STATE OF ODISHA ANANDA NAYAK VS	BIDYADHAR MANSING VS	// / /0 ()
175	D-CRLMC/6348/2024	STATE OF ODISHA AJAY KUMAR RAY VS	RAKESH KUMAR MALLICK VS	// / /0 ()
176	D-CRLMC/6352/2024	STATE OF ODISHA SUPRIYA RAY@SUPRAVA VS	RAKESH KUMAR MALLICK VS	// / /0 ()
177	D-CRLMC/6355/2024	STATE OF ODISHA RIMA RAY VS	RAKESH KUMAR MALLICK VS	// / /0 ()
178	D-CRLMC/6368/2024	STATE OF ODISHA JAJNESWAR PANDA VS	TAPAN KUMAR KAMILA VS	// JALESWAR /154 /2019 ()
179	D-CRLMC/6371/2024	STATE OF ODISHA PRADEEP KUMAR MISHRA VS	RAKESH SHARMA VS	// / /0 ()
180	D-CRLMC/6380/2024	SUSANTA MISHRA MURALIDHAR SINGH VS	BIDYADHAR MANSING VS	// CHANDRASEKHARPUR /44 /1996 ()
181	D-CRLMC/6385/2024	STATE OF ODISHA CHIRAKULA RAMESH @ CH. RAMESH VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// GUNUPUR /194 /2022 () //



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182	D-CRLMC/6389/2024	RAJENDRA KUMAR SAHA VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /39 /2016 () //
183	D-CRLMC/6409/2024	M/S. MEERA AND CEIKO PUMPS (P) LTD. VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	//0 () //
184	D-CRLMC/6423/2024	SAI PRASAD TRIPATHY VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	PARADEEP /154 /2022 () //
185	D-CRLMC/6424/2024	SUSHAMA KUJUR VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	TALSARA /62 /2021 () //
186	D-CRLMC/6428/2024	PREMANANDA DASH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /141 /2003 () //
187	D-CRLMC/6431/2024	BINOD PUJARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /48 /2017 () //
188	D-CRLMC/6444/2024	RUSHI PRASAD NAHAK VS STATE OF ODISHA	DEVASHIS PANDA VS	BAIDYANATHPUR /317 /2022 () //
189	D-CRLMC/6449/2024	DURGA @ ISWAR CHANDRA GURDDA @ GURDA VS STATE OF ODISHA	CHHABI LAL NIAL VS	/226 /2019 () //
190	D-CRLMC/6453/2024	BHIKARI SWAIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SATYABADI /102 /2016 () //
191	D-CRLMC/6464/2024	B. SRINIVAS RAO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SECTOR-19 /64 /2019 () //
192	D-CRLMC/6468/2024	DIPAK NAIK VS STATE OF ODISHA	SHYAM SUNDAR TRIPATHY VS	BIDANASI /135 /2023 () //
193	D-CRLMC/6491/2024	JAYA SANTOSI MAA INFRA STRUCTURE PVT. LTD.	SURYAKANTA DASH	AIR FIELD P.S. /207 /2022

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		VS	VS	0
		STATE OF ORISSA		//
194	D-CRLMC/6492/2024	LIPU @ PRADEEP MOHPA	KEDAR CHANDRA BEHERA	PURI SADAR /253 /2018
		VS	VS	0
		STATE OF ODISHA		//
195	D-CRLMP/6332/2024	IPSITA ROUT	PRAMOD KUMAR ROUT	/ /0
		VS	VS	0
		STATE OF ODISHA		//
196	D-CRLMP/6376/2024	GITANJALI TARAI	ANUGRAHA NARAYAN SAMANTRAY	/ /0
		VS	VS	0
		STATE OF ODISHA		//
197	D-CRLMP/6397/2024	SHUBHANSU SHEKHAR PADHI	GOPAL KRUSHNA MOHANTY	/ /0
		VS	VS	0
		STATE OF ODISHA		//
198	D-CRLMP/6427/2024	SARBESWAR PARIDA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	0
		STATE OF ODISHA		//
199	D-CRLMP/6430/2024	DURGA MADHAB SAMAL	BYOMAKESH TRIPATHY	/ /0
		VS	VS	0
		STATE OF ODISHA		//
200	D-CRLMP/6433/2024	BABULI PATRA	SIDHARTHA SANKAR RAY	/ /0
		VS	VS	0
		STATE OF ODISHA		//
201	D-CRLMP/6435/2024	CHANDINI BIBI @ CHANDA BIBI	SIDHARTHA SANKAR RAY	/ /0
		VS	VS	0
		STATE OF ODISHA		//
202	D-CRLMP/6467/2024	BANITA MALIK	SURESH CHANDRA PRADHAN	/ /0
		VS	VS	0
		STATE OF ODISHA		//
203	D-CRLMP/6476/2024	SUDHIR DALAI	SOUMYAJYOTI BISWAL	/ /0
		VS	VS	0
		STATE OF ODISHA		//
204	D-CRLREV/6412/2024	PRADIPTA KUMAR PATTNAIK	KHIROD KUMAR SWAIN	/ /0
		VS	VS	0

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205	D-CRP/9133/2024	STATE OF ODISHA BUDDHANATH SANDHA VS SARASWATI SAHOO	AFRAAZ SUHAIL VS	// // 0 //
206	D-FAO/9068/2024	GANGADHAR PADHI VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
207	D-FAO/9069/2024	HARIGANESH SINGH VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
208	D-FAO/9241/2024	SASMITA SAHOO VS SUDAM CHARAN SAHU	SUSANTA KUMAR DASH VS	// 0 //
209	D-FAO/9321/2024	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD. VS MINA PATRA	ADAM ALI KHAN VS	// 0 //
210	D-GUAP/9262/2024	SHAMINA NAAZ VS RIMSHA TAASHFEEN	TUSAR KUMAR MISHRA VS	// 0 //
211	D-MATA/9250/2024	HIMANSU KUMAR PANDA VS ASHALATA PANDA	ASHOK DAS VS	// 0 //
212	D-MATA/9277/2024	NIKI AGRAWAL VS LALIT MOHAN AGRAWAL	BHOJARAJ SETH VS	// 0 //
213	D-MSA/9205/2024	M/S. SEVEN HILLS ESTATE LTD. VS M/S. SEVEN HILLS FLAT OWNERS ASSOCIATION	ANIRUDHA SANGANERIA VS	// 0 //
214	D-RPFAM/9147/2024	SUBHADA PRIYADARSINI DASH VS SARTHAK SHOVAN TRIPATHY	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
215	D-RPFAM/9310/2024	SRINIBAS MOHANTY VS RASMITA MOHANTY	PRAVASH CHANDRA JENA VS	// 0 //

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216	D-RSA/9173/2024	M/S. DALMIA CEMENT (BHARAT) LTD. VS ORISSA STATE FINANCIAL CORPORATION LTD., CUTTACK	SARADA PRASANNA SARANGI VS	// 0 //
217	D-TRP(C)/9197/2024	N. SUNITA VS N. RAJESH	SANGRAM MISHRA VS	// 0 //
218	D-WA/9287/2024	HEMALATA PATRA VS STATE OF ODISHA	RAMAKRISHNA NAYAK VS	// 0 //
219	D-WA/9329/2024	BINODINI PRADHAN VS THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, SAMBALPUR	ADV VS	// 0 //
220	D-WA/9331/2024	BINODINI PRADHAN VS THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, SAMBALPUR	ADV VS	// 0 //
221	D-WP(C)/9066/2024 WP(C)/4581/2024	CHETAN PATRA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
222	D-WP(C)/9070/2024	BASANTI NAYAK VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
223	D-WP(C)/9071/2024	BIVA BOSE VS ADDL. COMMNR. ADDL. REVISIONAL COURT( IV), BBSR	SANAT KUMAR DAS VS	// 0 //
224	D-WP(C)/9072/2024	SATISH RANJAN SWAIN VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
225	D-WP(C)/9073/2024	BALARAM KHETI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
226	D-WP(C)/9074/2024	SWAGAT KUMAR BISWAL VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //
227	D-WP(C)/9075/2024	MANJARI DEVI AGRAWAL	SUBHASISH DAS	//

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		VS	VS	0
228	D-WP(C)/9076/2024	STATE OF ODISHA HADIBANDHU BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
229	D-WP(C)/9078/2024	STATE OF ORISSA R.GHANASHYAMA @ GHASHYAM RAO	MANMAYA KUMAR DASH	//
		VS	VS	0
230	D-WP(C)/9079/2024	STATE OF ODISHA NIRMAL CHANDRA KUND	AJAY KUMAR TRIPATHY	//
		VS	VS	0
231	D-WP(C)/9080/2024	STATE OF ODISHA SURESH KUMAR KEJRIWAL	SUBHASISH DAS	//
		VS	VS	0
232	D-WP(C)/9081/2024	STATE OF ODISHA PARIKSHITA PATRA	DEBASIS TRIPATHY	//
		VS	VS	0
233	D-WP(C)/9082/2024	STATE OF ODISHA RATIKANTA BARIK	DHANESWAR BEHERA	//
		VS	VS	0
234	D-WP(C)/9083/2024	STATE OF ODISHA SADASIBA NAYAK	ARUPANANDA GOSWAMY	//
		VS	VS	0
235	D-WP(C)/9084/2024	STATE OF ORISSA BIJAY KUMAR RAY	DHANESWAR BEHERA	//
		VS	VS	0
236	D-WP(C)/9085/2024	STATE OF ODISHA PANCHANAN SWAIN	ARUPANANDA GOSWAMY	//
		VS	VS	0
237	D-WP(C)/9086/2024	STATE OF ORISSA BIPRA CHARAN SAHOO	DHANESWAR BEHERA	//
		VS	VS	0
238	D-WP(C)/9087/2024	STATE OF ODISHA NIRUPAMA MOHANTA	DHANESWAR BEHERA	//
		VS	VS	0

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239	D-WP(C)/9088/2024	STATE OF ODISHA SANJUBALA SENAPATI VS	DHANESWAR BEHERA VS	// // 0
240	D-WP(C)/9089/2024	STATE OF ODISHA BHIKARI CHARAN JENA VS	DHANESWAR BEHERA VS	// // 0
241	D-WP(C)/9090/2024	STATE OF ODISHA GANGADHAR PRADHAN VS	DHANESWAR BEHERA VS	// // 0
242	D-WP(C)/9091/2024	STATE OF ODISHA RAMESH KUMAR BASTI VS	DHANESWAR BEHERA VS	// // 0
243	D-WP(C)/9092/2024	STATE OF ODISHA DEBARAJ NAYAK VS	ANIL KUMAR BEHERA VS	// // 0
244	D-WP(C)/9093/2024	STATE OF ODISHA KSHIRASAGAR MAHARA VS	ANIL KUMAR BEHERA VS	// // 0
245	D-WP(C)/9094/2024	STATE OF ODISHA KUMUDA CHANDRA NATH VS	ANIL KUMAR BEHERA VS	// // 0
246	D-WP(C)/9095/2024	STATE OF ODISHA JAGABANDHU PRADHAN VS	ANIL KUMAR BEHERA VS	// // 0
247	D-WP(C)/9096/2024	STATE OF ODISHA JHASAKETAN PUROHIT VS	AJAY KUMAR TRIPATHY VS	// // 0
248	D-WP(C)/9097/2024	STATE OF ODISHA CHITTARANJAN PRADHAN VS	ANIL KUMAR BEHERA VS	// // 0
249	D-WP(C)/9098/2024	STATE OF ODISHA GOPAL CHANDRA SAHOO VS STATE OF ORISSA	ARUPANANDA GOSWAMY VS	// // 0 //

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250	D-WP(C)/9099/2024	BATAKRUSHNA ADHIKARI VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
251	D-WP(C)/9100/2024	ANANTA CHARAN PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
252	D-WP(C)/9101/2024	SASHI KANT DASH VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
253	D-WP(C)/9102/2024	BARENDRA PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
254	D-WP(C)/9103/2024	CHITTA RANJAN BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
255	D-WP(C)/9104/2024	PADMINI DHAL VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
256	D-WP(C)/9105/2024	SANJUBALA JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
257	D-WP(C)/9106/2024	SABITRI SWAIN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
258	D-WP(C)/9107/2024	AJIT KUMAR MUDULI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
259	D-WP(C)/9108/2024	DINABANDHU PARIDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
260	D-WP(C)/9109/2024	SABITA NAYAK VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
261	D-WP(C)/9110/2024	KISHORE CHANDRA BEHERA	RANJIT SAMAL	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/9112/2024	MAGUNI CHARAN MOHARANA	AVIJIT MISHRA	//
	WP(C)/4628/2024	VS	VS	0
		OUAT, BBSR		//
263	D-WP(C)/9113/2024	SABITA PRADHAN	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/9114/2024	ABHIRAM MALL	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/9115/2024	SHILADITYA BEHERA	DEBADATTA MOHANTY	//
	WP(C)/4598/2024	VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/9116/2024	SUDHIR KUMAR BARAL	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/9117/2024	GIRISH CHANDRA SAHU	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/9118/2024	RADHAMOHAN JEW PRIMARY FISHERIES CO-OP. SOCIETIES, JAGATSINGHPUR	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/9119/2024	SABITRI JUANGA	ER. DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
270	D-WP(C)/9120/2024	BHIMSEN JUANGA	ER. DEBASHISHA HOTA	//
		VS	VS	0
		UNION OF INDIA		//
271	D-WP(C)/9121/2024	SK ASRAFUL ISLAM	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/9122/2024	MIRZA HAFIZUL BALG	SITANSU MOHAN SINGH	//
		VS	VS	0



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273	D-WP(C)/9123/2024	STATE OF ODISHA SATYA PRASANNA MOHAPATRA VS	SITANSU MOHAN SINGH VS	// // 0
274	D-WP(C)/9124/2024	STATE OF ODISHA KSHETRAMANI SAHU VS	SITANSU MOHAN SINGH VS	// // 0
275	D-WP(C)/9126/2024	THE TRANSPORT COMMNR. CUM CHAIRMAN, S.T.A., CUTTACK DEBASIS SAHOO VS	BIDHU BHUSANA MOHAPATRA VS	// // 0
276	D-WP(C)/9128/2024	SWAGATIKA SAHOO SUBHADRIKA NAYAK VS	JIBAN RANJAN DASH VS	// // 0
277	D-WP(C)/9129/2024	STATE OF ODISHA DELIGHT LAYER PVT. LTD., BERHAMPUR VS	SRIKAR KUMAR RATH VS	// // 0
278	D-WP(C)/9130/2024	STATE OF ODISHA PRASANTA KUMAR BHOI VS	SUBHANKAR ROUT VS	// // 0
279	D-WP(C)/9131/2024	STATE OF ODISHA PRAKASH KUMAR MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // 0
280	D-WP(C)/9132/2024	STATE OF ODISHA M/S. BANISHREE SWAGATIKA PADHY, BBSR VS	ITISHREE TRIPATHY VS	// // 0
281	D-WP(C)/9134/2024	STATE TAX OFFICER, CT AND GST, BBSR I SRIKANTA SAMANTA VS	KAPILA CHARAN NAYAK VS	// // 0
282	D-WP(C)/9135/2024	STATE OF ODISHA APARTI BHOLA VS	BHAKTA RANJAN BARIK VS	// // 0
283	D-WP(C)/9137/2024	STATE OF ODISHA SANJAY KUMAR MOHAPATRA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// // 0 //

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284	D-WP(C)/9142/2024	BIJAY KUMAR MAJHI VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
285	D-WP(C)/9144/2024	PRADIPTA KUMAR DAS VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
286	D-WP(C)/9146/2024	ASHOK KUMAR DAS VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
287	D-WP(C)/9148/2024	KISHOR CHANDRA BISWAL VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
288	D-WP(C)/9150/2024	SUKRU RANA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
289	D-WP(C)/9151/2024	SARAT CHANDRA JAGADEV VS BRAJAKISHORE HARICHANDAN	NIRANJAN ROUT VS	// 0 //
290	D-WP(C)/9152/2024	DAMBUDHA SABAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
291	D-WP(C)/9154/2024	SARAT CHANDRA SAHOO VS SANTOSH KUMAR SAHOO	NIRANJAN ROUT VS	// 0 //
292	D-WP(C)/9155/2024	TUSI KESHARI CHINAGUN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
293	D-WP(C)/9156/2024	AMULYA KUMAR DASH VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
294	D-WP(C)/9159/2024	TILOTTAMA JENA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
295	D-WP(C)/9161/2024	SANKARSAN JENA	SATYABRATA SATAPATHY	//

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		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/9164/2024	PAPPU KUMAR	AVIJIT PATNAIK	//
		VS	VS	0
		UNION OF INDIA		//
297	D-WP(C)/9165/2024	BANITA BEHERA	RAGHUNATH BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/9168/2024	SATYANANDA ROUT	SANTOSH KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/9169/2024	BAISIDIGABHAGA SANKIRTAN MANDALI, CUTTACK	BIBHUDANANDA MUDULI	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/9170/2024	M/S MAA JAGADHATRI LABOUR CONTRACT CO OPERATIVE SOCIETY LTD. BALASORE	SRINANBALA ROY CHOUDHURY	//
	WP(C)/4678/2024	VS	VS	0
		THE CHIEF COMMNR. CT AND GST, ODISHA, CUTTACK		//
301	D-WP(C)/9171/2024	BAISIDIGABHAGA SANKIRTAN MANDALI, CUTTACK	BIBHUDANANDA MUDULI	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/9174/2024	GOBINDA CHANDRA TRIPATHY	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/9175/2024	BATA KISHORE SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/9176/2024	ADHIR KUMAR JENA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/9178/2024	CHANDRA SEKHAR DAS	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/9179/2024	URMILA KUMARI MISHRA	BISWABIHARI MOHANTY	//
		VS	VS	0

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307	D-WP(C)/9180/2024	STATE OF ODISHA SUDHANSHUBALA NATH VS	PRASANTA KUMAR SATAPATHY VS	// // 0
308	D-WP(C)/9182/2024	STATE OF ODISHA NARAYAN CHANDRA SENAPATI VS	DIBYARANJAN BEHERA VS	// // 0
309	D-WP(C)/9184/2024	STATE OF ODISHA GOURANGA MOHANTY VS	BAIDHAR SAHOO VS	// // 0
310	D-WP(C)/9186/2024	REGISTRAR, COOPERATIVE SOCIETIES, BBSR PRABHUDATTA BARAL VS	BAIDHAR SAHOO VS	// // 0
311	D-WP(C)/9187/2024	REGISTRAR, COOPERATIVE SOCIETIES, BBSR SOBHACHAN SAGARIA VS	KRUSHNA CHANDRA DASH VS	// // 0
312	D-WP(C)/9189/2024	SPL. LAND ACQUISITION OFFICER, NUAPADA PITMAN KARUAN VS	KRUSHNA CHANDRA DASH VS	// // 0
313	D-WP(C)/9191/2024	SPL. LAND ACQUISITION OFFICER, NUAPADA PREMLATA PRADHAN VS	SURYAKANTA DWIBEDI VS	// // 0
314	D-WP(C)/9193/2024	STATE OF ODISHA PRATIVA SINGH VS	PRASANTA KUMAR MISHRA VS	// // 0
315	D-WP(C)/9194/2024	STATE OF ODISHA AJAYA KUMAR RANA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
316	D-WP(C)/9195/2024	STATE OF ODISHA SUDHAKAR SAMANTASINGHAR VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
317	D-WP(C)/9196/2024	STATE OF ODISHA LAXMIDHAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //

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318	D-WP(C)/9198/2024	JALADHAR DEO VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	// 0 //
319	D-WP(C)/9199/2024	MAHALAKSHMI PATRO VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
320	D-WP(C)/9200/2024	PRATIVA BALA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
321	D-WP(C)/9202/2024	GYANA RANJAN NAYAK VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
322	D-WP(C)/9203/2024	RAGHUNATH SAMAL @ SAMANTARAY VS COLLECTOR, PURI	TRILOCHAN PANIGRAHI VS	// 0 //
323	D-WP(C)/9204/2024	M/S SCIENCE EDUCATION FOUNDATION, KHURDA VS COMMNR. OF INCOME TAX, EXEMPTION, HYDERABAD	ADITYA NARAYAN RAY VS	// 0 //
324	D-WP(C)/9206/2024	ADITYA KANDOI VS THE PRINCIPAL CHIEF COMMNR. OF INCOME TAX, BBSR	JAGAMOHAN PATTANAIAK VS	// 0 //
325	D-WP(C)/9207/2024	SUNITA BIHARI @ SUNITA DIBYARANJAN PRUSTY VS DIBYARANJAN PRUSTY	SANKARSAN SAHOO VS	// 0 //
326	D-WP(C)/9208/2024	M/S SCIENCE EDUCATION FOUNDATION, KHURDA VS COMMNR. OF INCOME TAX, EXEMPTION, HYDERABAD	ADITYA NARAYAN RAY VS	// 0 //
327	D-WP(C)/9209/2024	MANAS MISHRA VS INDUSIND BANK, BBSR	PRAVAT KUMAR NAYAK VS	// 0 //
328	D-WP(C)/9210/2024	PURUSOTAM PALTASINGH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
329	D-WP(C)/9212/2024	DHANESWAR NAYAK	GYANA RANJAN SETHI	//

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		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/9213/2024	TUSHAR KANTA MOHANTY	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/9217/2024	BIJAYANANDA TRIPATHY	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/9218/2024	MANOJ KUMAR MAJHI	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/9219/2024	DINAKRUSHNA DALEI	NIRANJAN LENKA	//
		VS	VS	0
		COLLECTOR, MAYURBHANJ		//
334	D-WP(C)/9221/2024	SUSAMA NAIK	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/9224/2024	SANKAR PRASAD PATRA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/9226/2024	SUSANTA KUMAR NAYAK	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/9227/2024	LAXMI BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/9230/2024	CHITTARANJAN NAYAK	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/9231/2024	SUSHILA MAHARANA	SANDHYARANI PANI	//
		VS	VS	0
		THE COMMNR CUM SECY, DEPTT. OF HIGHER EDU, ODISHA.		//
340	D-WP(C)/9232/2024	SABITA ROUT	HEMANTA KUMAR RATSINGH	//
		VS	VS	0

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341	D-WP(C)/9235/2024	STATE OF ODISHA SATRUGHAN PARIDA VS	SUDHIR KUMAR MALLICK VS	// // 0
342	D-WP(C)/9237/2024	STATE OF ODISHA SUBASH CHANDRA MISHRA VS	BIDYADHAR PRADHAN VS	// // 0
343	D-WP(C)/9238/2024	STATE OF ODISHA BALARAM PATRO VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
344	D-WP(C)/9239/2024	STATE OF ODISHA RANJIT KUMAR DASH VS	NRUSINGHA CHARAN MOHARANA VS	// // 0
345	D-WP(C)/9240/2024	STATE OF ODISHA SUBASH CHANDRA MISHRA VS	ARABINDA TRIPATHY VS	// // 0
346	D-WP(C)/9242/2024	UNION OF INDIA D. ABAKASH PATRO VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
347	D-WP(C)/9243/2024	STATE OF ODISHA SAIBANI GOUDA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
348	D-WP(C)/9244/2024	STATE OF ODISHA SUBHASMITA PANIGRAHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
349	D-WP(C)/9245/2024	STATE OF ODISHA RAJKISHORE CHOUDHURY VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
350	D-WP(C)/9246/2024	STATE OF ODISHA BALARAM PATRO VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
351	D-WP(C)/9248/2024	STATE OF ODISHA D. ABAKASH PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //

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352	D-WP(C)/9251/2024	MAHESWAR MISHRA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
353	D-WP(C)/9252/2024	SAROJ KUMAR RATH VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
354	D-WP(C)/9254/2024	SRIBATSA KUMAR SAHOO VS UNION OF INDIA	PRADEEP KUMAR DAS VS	// 0 //
355	D-WP(C)/9256/2024	JHARSUGUDA PHARMACY COLLEGE, JHARSUGUDA VS STATE OF ODISHA	GIRIDHARI SINGH VS	// 0 //
356	D-WP(C)/9257/2024	SAROJINI SETHI VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
357	D-WP(C)/9259/2024	RAMABALLAVA PARIDA VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
358	D-WP(C)/9260/2024	SANTOSH KUMAR SWAIN VS EXECUTIVE ENGINEER, NIMAPARA, PURI	MOHIT AGARWAL VS	// 0 //
359	D-WP(C)/9261/2024	SRIBATSA KUMAR MOHANTA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
360	D-WP(C)/9263/2024	M/S SIBASIS DWIBEDI, BALASORE VS CHIEF COMMNR. OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
361	D-WP(C)/9264/2024	RABIN CHANDRA BERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
362	D-WP(C)/9265/2024	JAGADISH KUMAR SAHU VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
363	D-WP(C)/9266/2024	SATYENDRA NATH DASH	PULAKESH MOHANTY	//



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		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/9267/2024	KIRTI KUMAR PATRA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/9268/2024	KALPANA NATH	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/9270/2024	SHAKUNTALA MISHRA	NIRMAL CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/9272/2024	BINAY KUMAR DAS	JAGAJIBAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/9273/2024	RABINDRA NAYAK	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/9275/2024	BINAY KUMAR DAS	JAGAJIBAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/9278/2024	SANDYARANI MOHAPATRA	RAMAKANTA SARANGI	//
		VS	VS	0
		THE STATE OF ODISHA		//
371	D-WP(C)/9279/2024	CHITTARANJAN JENA	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/9280/2024	SABITA SAHOO	NITYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/9281/2024	BIBHUTI BHUSAN ACHARYA	RAMAKANTA SARANGI	//
		VS	VS	0
		THE STATE OF ODISHA		//
374	D-WP(C)/9282/2024	GAGAN BIHARI DASH	NITYANANDA MOHAPATRA	//
		VS	VS	0

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375	D-WP(C)/9284/2024	STATE OF ODISHA MANJULATA DAS VS REGIONAL HEAD, UCO BANK LTD., BBSR	BIBHU PRASAD TRIPATHY VS	// // 0 //
376	D-WP(C)/9285/2024	TUSAR RANJAN BAIDYA VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
377	D-WP(C)/9286/2024	PURUSOTTAM DAS VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
378	D-WP(C)/9290/2024	SANJULATA CHAND VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
379	D-WP(C)/9291/2024	SUSANTA KUMAR MOHAPATRA VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
380	D-WP(C)/9293/2024	SUMATI MAJHI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
381	D-WP(C)/9295/2024	MADHUSMITA PATRA VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
382	D-WP(C)/9296/2024	SANKAR PRASAD MISHRA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
383	D-WP(C)/9297/2024	MALATI BAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
384	D-WP(C)/9299/2024	ASHOK KUMAR BHADRA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
385	D-WP(C)/9300/2024	AMITA SAHOO VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //

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386	D-WP(C)/9303/2024	ANKITA ANJALI SETHY VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
387	D-WP(C)/9304/2024	KANGALI CHARAN MALLICK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
388	D-WP(C)/9306/2024	DASARATHA PATI VS COLLECTOR, BHADRAK	MD. GOLAM MADANI VS	// 0 //
389	D-WP(C)/9309/2024	LAXMIPRIYA PATRA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
390	D-WP(C)/9313/2024	PRASANTA KUMAR POLAI VS REGIONAL CHIEF CONSERVATOR OF FORESTS, BERHAMPUR CIRCLE	RABINDRA KUMAR PATNAIK VS	// 0 //
391	D-WP(C)/9317/2024	GOVIND PRASAD CHHAPADIA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
392	D-WP(C)/9318/2024	ODISHA GRAMYA BANK, BBSR VS THE PERMANENT LOK ADALAT, BBSR	TANMAY MISHRA VS	// 0 //
393	D-WP(C)/9320/2024	GOVIND PRASAD CHHAPADIA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
394	D-WP(C)/9322/2024	TARANI MAHARANA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
395	D-ABLAPL/6312/2024	ARMAN KHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /69 /2024 0 //
396	D-ABLAPL/6316/2024	HALA @ BIREN BHOI VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	PARJANG /89 /2024 0 //
397	D-ABLAPL/6317/2024	JYOTSNABALA LENKA @ JYOTSDNABALA PARIDA	SMRUTI RANJAN PARIDA	KUDANAGARI /74 /2024

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		VS	VS	()
398	D-ABLAPL/6329/2024	STATE OF ODISHA KANDARP SAHU	PANCHANAN PANIGRAHI	// INDUASTRIAL,NISA /47 /2024
		VS	VS	()
399	D-ABLAPL/6333/2024	STATE OF ODISHA BIRENDRA SAHU	BHARAT BHUSAN ROURTRAY	// BIJEPUR /172 /2023
		VS	VS	()
400	D-ABLAPL/6334/2024	STATE OF ODISHA PAPU MALIK @ PAPU MALLIK	JYOTIRMAYA SAHOO	// KODALA /116 /2024
		VS	VS	()
401	D-ABLAPL/6335/2024	STATE OF ODISHA PYARI BHOI @ PYARILAL BHOI	JYOTIRMAYA SAHOO	// AMBABHONA /3 /2024
		VS	VS	()
402	D-ABLAPL/6336/2024	STATE OF ODISHA KANHA MALLIK	BHABANI SANKAR DAS	// BALUGAON P.S. /139 /2023
		VS	VS	()
403	D-ABLAPL/6337/2024	STATE OF ODISHA DUKHIRAM BEHERA @ GANDU BEHERA	JYOTIRMAYA SAHOO	// KHURDA SADAR /37 /2024
		VS	VS	()
404	D-ABLAPL/6338/2024	STATE OF ODISHA SUBHANKAR PRADHAN	SATYANARAYAN MISHRA	// KRUSHNA PRASAD /117 /2020
		VS	VS	()
405	D-ABLAPL/6340/2024	STATE OF ODISHA SURYANARAYAN JENA @ SURJYA JENA	JYOTIRMAYA SAHOO	// SURADA /24 /2017
		VS	VS	()
406	D-ABLAPL/6342/2024	STATE OF ODISHA AJIT KU. BARIK	SASIM AJITAV PATTNAIK	// KOIDA /40 /2024
		VS	VS	()
407	D-ABLAPL/6343/2024	STATE OF ODISHA AYUSHMANN BARIK	SASIM AJITAV PATTNAIK	// KOIDA /40 /2024
		VS	VS	()
408	D-ABLAPL/6344/2024	STATE OF ODISHA DIKA PRADHAN	BIJAY KUMAR BEHERA	// G.UDAYAGIRI /102 /2008
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/6347/2024	STATE OF ODISHA MANOJ KUMAR NAYAK VS	BIJAY KUMAR BEHERA VS	// BIDANASI /193 /2022 ()
410	D-ABLAPL/6354/2024	STATE OF ODISHA DIPTIRANJAN NAYAK VS	SUSANTA KUMAR BARAL VS	// BASUDEVPUR /86 /2024 ()
411	D-ABLAPL/6358/2024	STATE OF ODISHA JOBIDA KHATUN VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
412	D-ABLAPL/6360/2024	STATE OF ODISHA SK. ZULFIQUAR ALLI VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
413	D-ABLAPL/6361/2024	STATE OF ODISHA NIAMAT ALI KHAN VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /148 /2024 ()
414	D-ABLAPL/6363/2024	STATE OF ODISHA SURJIT PRASAD ROUT @ SUJIT ROUT VS	RITURANJAN CHHOTARAY VS	// BADACHANA /92 /2024 ()
415	D-ABLAPL/6365/2024	STATE OF ODISHA PRAMALATA @ PREMALATA NAYAK VS	MAHES DAS VS	// AUL /135 /2024 ()
416	D-ABLAPL/6369/2024	STATE OF ODISHA BIBHISANA SAGARIA VS	ARIJEET MISHRA VS	// BOIPARIGUDA /264 /2022 ()
417	D-ABLAPL/6372/2024	STATE OF ODISHA NIRMAL KUMAR NAYAK VS	BHARAT JALLI VS	// TELKOI /100 /2024 ()
418	D-ABLAPL/6374/2024	STATE OF ODISHA SANJAYA KUMAR GIRI VS	BHARAT JALLI VS	// TELKOI /104 /2024 ()
419	D-ABLAPL/6375/2024	STATE OF ODISHA KESHARANJAN NAYAK VS STATE OF ODISHA	GOKULANANDA SAHU VS	// JHARBANDH /37 /2023 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/6378/2024	MANASH RANJAN PANIGRAHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /176 /2023 () //
421	D-ABLAPL/6379/2024	SIBA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /102 /2024 () //
422	D-ABLAPL/6390/2024	RAMA KRUSHNA MISHRA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	BADABAZAR /72 /2024 () //
423	D-ABLAPL/6391/2024	IJHAR ALLI SAHA @ RIZU KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /73 /2024 () //
424	D-ABLAPL/6393/2024	RAMA KRUSHNA MISHRA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	BADABAZAR /73 /2024 () //
425	D-ABLAPL/6394/2024	MANA MAJHI @ TUKU MAJHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /77 /2023 () //
426	D-ABLAPL/6395/2024	KAILASH CH. MOHANTY @ KAILASH MOHANTY VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	SOSO /70 /2024 () //
427	D-ABLAPL/6396/2024	DEEPAK KUMAR MOHAPATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	CAPITAL P.S. /72 /2024 () //
428	D-ABLAPL/6400/2024	NABINA CHANDRA CHOUDHURY VS STATE OF ODISHA	LAMBODOR ACHARI VS	GOLANTHARA (BERHAMPUR) /83 /2024 () //
429	D-ABLAPL/6401/2024	AMIYA KUMAR ROURAY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK RURAL /92 /2023 () //
430	D-ABLAPL/6402/2024	SRIRAM BAGHA VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL SADAR /454 /2022 () //
431	D-ABLAPL/6407/2024	PRASANTA DAS	PITAMBAR JENA	BANSADA /39 /2024

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-ABLAPL/6410/2024	STATE OF ODISHA SANJITA BEGUM	BIKRAM KESHARI BAL	// SONEPUR /103 /2022
		VS	VS	()
433	D-ABLAPL/6413/2024	STATE OF ODISHA DIPABALI PRADHAN	GHANASHYAM MUDULI	// BERHAMPUR CYBER CRIME /27 /2023
		VS	VS	()
434	D-ABLAPL/6414/2024	STATE OF ODISHA MAHESWER KHILAR	DEEPAK KU SAHOO	// AUL /972 /2023
		VS	VS	()
435	D-ABLAPL/6415/2024	STATE OF ODISHA KSHIROD KUMAR SAHOO	DEEPAK KU SAHOO	// PATTAMUNDAI /203 /2019
		VS	VS	()
436	D-ABLAPL/6416/2024	STATE OF ODISHA CHITARANJAN DASH @ DAS	DEEPAK KU SAHOO	// PATKURA /54 /2024
		VS	VS	()
437	D-ABLAPL/6419/2024	STATE OF ODISHA SUMATI BEHERA	NIKUNJA KUMAR DEO	// BONTH /8 /2024
		VS	VS	()
438	D-ABLAPL/6425/2024	STATE OF ODISHA DEBENDRA KUMAR SRICHANDAN	BYOMAKESH TRIPATHY	// KAMAKHYANAGAR /589 /2023
		VS	VS	()
439	D-ABLAPL/6432/2024	STATE OF ODISHA BABULA @ JUGAL KISHORE SAHOO	SUSANTA KUMAR BARAL	// GURUDIJHATIA /8 /2024
		VS	VS	()
440	D-ABLAPL/6436/2024	STATE OF ODISHA SANKAR SING @ SHANKAR SING	SURYAKANTA DWIBEDI	// // /0
		VS	VS	()
441	D-ABLAPL/6438/2024	STATE OF ODISHA HRUSIKESHA SRICHANDAN	BYOMAKESH TRIPATHY	// KAMAKHYANAGAR /589 /2023
		VS	VS	()
442	D-ABLAPL/6441/2024	STATE OF ODISHA JITENDRA DAS @ JITE	JAYAKRISHNA MOHAPATRA	// BANSADA /38 /2024
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/6448/2024	STATE OF ODISHA ARJUN GHADEI VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /55 /2024 ()
444	D-ABLAPL/6451/2024	STATE OF ODISHA KANTA SINGH VS	BYOMAKESH TRIPATHY VS	// KAMAKHYANAGAR /589 /2023 ()
445	D-ABLAPL/6455/2024	STATE OF ODISHA MANOJ KUMAR @ MANOJ KUMAR SAHOO VS	BIBHU PRASAD MOHANTY VS	// / /0 ()
446	D-ABLAPL/6462/2024	UNION OF INDIA (EAST COAST RAILWAY) SUDHIR KUMAR @ BUDHA PARIDA VS	AKSHAYA KUMAR SUBUDHI VS	// / /0 ()
447	D-ABLAPL/6463/2024	STATE OF ODISHA BRAJA KISHORE MOHANTY VS	SURYAKANTA PALAI VS	// ERASAMA /81 /2024 ()
448	D-ABLAPL/6469/2024	STATE OF ODISHA SK. SAHID @ SEKH SAHID VS	PARTHA SARATHI DAS VS	// TELKOI /99 /2024 ()
449	D-ABLAPL/6470/2024	STATE OF ODISHA SURESH CHANDRA MISHRA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
450	D-ABLAPL/6474/2024	STATE OF ODISHA SANJAY MAHANANDA VS	BIDYALOK MOHAPATRA VS	// SECTOR-19 /25 /2024 ()
451	D-ABLAPL/6479/2024	STATE OF ODISHA MITU @ PRASANTA KUMAR SETHI VS	VIVASWAT MOHAPATRA VS	// SATYABADI /8 /2024 ()
452	D-ABLAPL/6481/2024	STATE OF ODISHA DR. MOHAN KUMAR MOHAPATRA VS	DALIRANI BEHURAY VS	// KHUNTA /66 /2024 ()
453	D-ABLAPL/6489/2024	STATE OF ODISHA TULSIRAM PANDEY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// DABUGAM /46 /2024 () //



# ORISSA HIGH COURT

MISC CASES FILED on :28/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/9262/2024 GUAP/ /	SHAMINA NAAZ MP	TUSAR KUMAR MISHRA	4/2024
2	D-CRP/9133/2024 CRP/ /	BUDDHANATH SANDHA MP	AFRAAZ SUHAIL	13/2024
3	D-CRLMA/299/2023 CRLMA/299/2023	ALOK CHANDRA NAYAK MP	BALARAM NAYAK, D.D. JEEVAN MISHRA	17/2024
4	D-WPC(OAC)/1883/2018 WPC(OAC)/1883/2018	HEMA DHANDHI MP		17/2024
5	D-MSA/9205/2024 MSA/ /	M/S. SEVEN HILLS ESTATE LTD. MP	ANIRUDHA SANGANERIA	36/2024
6	D-TRP(C)/9197/2024 TRP(C)/ /	N. SUNITA MP	SANGRAM MISHRA	53/2024
7	D-CRLMP/6332/2024 CRLMP/ /	IPSITA ROUT MP	PRAMOD KUMAR ROUT	53/2024
8	D-CMAPL/3276/2024 CMAPL/ /	HAZARI KERKETTA MP	SANKAR PRASAD PANI	66/2024
9	D-CMAPL/365/2018 CMAPL/365/2018	MANAS RANJAN DAS MP		67/2024
10	D-CMAPL/799/2022 CMAPL/799/2022	ZONAL MANAGER, L.I.C. OF INDIA MP	M/S.JAYANT KU.RATH, D.N.RATH, A.K.SAA	68/2024
11	D-LAA/92/2017 LAA/92/2017	UNION OF INDIA MP	MR.ALOK KU.MOHANTY	76/2024
12	D-LAA/92/2017 LAA/92/2017	UNION OF INDIA MP	MR.ALOK KU.MOHANTY	77/2024
13	D-LAA/92/2017 LAA/92/2017	UNION OF INDIA MP	MR.ALOK KU.MOHANTY	78/2024
14	D-LAA/92/2017 LAA/92/2017	UNION OF INDIA MP	MR.ALOK KU.MOHANTY	79/2024
15	D-LAA/92/2017 LAA/92/2017	UNION OF INDIA MP	MR.ALOK KU.MOHANTY	80/2024
16	D-LAA/92/2017 LAA/92/2017	UNION OF INDIA MP	MR.ALOK KU.MOHANTY	81/2024
17	D-LAA/5/2023 LAA/5/2023	UNION OF INDIA MP	SATYA SINDHU KASHYAP	82/2024
18	D-RPFAM/9310/2024 RPFAM/ /	SRINIBAS MOHANTY MP	PRAVASH CHANDRA JENA	95/2024
19	D-MATA/9250/2024 MATA/ /	HIMANSU KUMAR PANDA MP	ASHOK DAS	96/2024
20	D-SA/168/1999 SA/168/1999	SK.HAFIUDDIN MP	M/S.UPENDRA SAMAL	145/2024
21	D-CONTC/5248/2024 CONTC/855/2024	AJIT KUMAR MISHRA MP	P.C.ACHARYA	146/2024
22	D-CONTC/9258/2024 CONTC/ /	BISHNUPADA BARIK MP	NIRANJAN PAIKRAY	147/2024
23	D-CONTC/1608/2024 CONTC/223/2024	JYOTSNARANI SARANGI MP	A.A.MISHRA	148/2024
24	D-CRLREV/5878/2024 CRLREV/80/2024	RABINDRANATH SAHOO MP	BIJAY JENA	186/2024
25	D-FAO/6157/2024 FAO/ /	D.M., M/S. UNITED INDIA INSURANCE CO. MP	SANTOSH KUMAR MOHANTY	197/2024
26	D-FAO/6157/2024	D.M., M/S. UNITED INDIA INSURANCE CO.	SANTOSH KUMAR MOHANTY	

27	FAO/ / D-FAO/7392/2024	MP DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD., BBSR	MP RISHIRANJE KUMAR MAHALI	198/2024
28	FAO/ / D-FAO/492/2019	MP STATE OF ODISHA		199/2024
29	FAO/492/2019 D-FAO/3242/2024	MP MANAGER LEGAL, M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD., BBSR		200/2024
30	FAO/ / D-FAO/9321/2024	MP THE MANAGER LEGAL, M/S. SHRIRAM G. ITO	MP MADALI KHAN	201/2024
31	FAO/ / D-BLAPL/6325/2024	MP SINU @ RAMAKANTA SAHOO	MP ACHYUTANANDA PATTANAIAK	202/2024
32	BLAPL/ / D-BLAPL/5722/2023	MP BALARAM DADHIA	MP RAJIB LOCHAN PATTNAIK	227/2024
33	BLAPL/5722/2023 D-BLAPL/5751/2021	MP GUPTESWAR PATNAIK	MP ASHOK DAS	228/2024
34	BLAPL/5751/2021 D-BLAPL/6480/2024	MP SATYAJIT SAMAL	MP PRABHU PRASANNA BEHERA	229/2024
35	BLAPL/ / D-CMP/1452/2023	MP INDRAMANI JENA		230/2024
36	CMP/1452/2023 D-CMP/9157/2024	MP MANMOHAN SRIMALI	MP SANJEEV UDGATA	234/2024
37	CMP/ / D-CMP/16/2023	MP MANDHATA BIJAY KETAN BIDYADHARA	MP MOH PRASAD BOSE	235/2024
38	CMP/16/2023 D-CMP/9190/2024	MP THE LEELA, CANTEEN NO-1, ROURKELA	MP MANAS RANJAN DHAL	236/2024
39	CMP/ / D-CMP/9223/2024	MP CHHABITA MARTHA	MP PRINOY MOHANTY	237/2024
40	CMP/ / D-CMP/28/2022	MP SUBHASISH SAHOO	MP LAXMI NARAYAN RAYATSINGH	238/2024
41	CMP/28/2022 D-CMP/9249/2024	MP DEBENDRA MOHARANA	MP NIRANJAN PRASAD PATRA	239/2024
42	CMP/ / D-CMP/9276/2024	MP MADAN NAIK	MP SANDEEP RATH	240/2024
43	CMP/ / D-RSA/492/2023	MP PATRICIA TIRKEY	MP PRAMOD KUMAR SAHOO	241/2024
44	RSA/492/2023 D-RSA/9173/2024	MP M/S. DALMIA CEMENT (BHARAT) LTD.	MP SARADA PRASANNA SARANGI	254/2024
45	RSA/ / D-RSA/176/2021	MP DOLAGOBINDA SAHOO	MP PRAFULLA CHANDRA DAS	255/2024
46	RSA/176/2021 D-RSA/115/2004	MP BRUNDABAN BISWAL	MP M/S.DAMODAR DEO	256/2024
47	RSA/115/2004 D-RSA/115/2004	MP BRUNDABAN BISWAL	MP M/S.DAMODAR DEO	257/2024
48	RSA/115/2004 D-RSA/115/2004	MP BRUNDABAN BISWAL	MP M/S.DAMODAR DEO	258/2024
49	RSA/115/2004 D-RSA/115/2004	MP BRUNDABAN BISWAL	MP M/S.DAMODAR DEO	259/2024
50	RSA/115/2004 D-RSA/115/2004	MP BRUNDABAN BISWAL	MP M/S.DAMODAR DEO	260/2024
51	RSA/115/2004 D-RSA/115/2004	MP BRUNDABAN BISWAL	MP M/S.DAMODAR DEO	261/2024
52	RSA/115/2004 D-RSA/115/2004	MP BRUNDABAN BISWAL	MP M/S.DAMODAR DEO	262/2024
53	RSA/115/2004 D-RSA/115/2004	MP BRUNDABAN BISWAL	MP M/S.DAMODAR DEO	263/2024
54	RSA/115/2004 D-RSA/115/2004	MP BRUNDABAN BISWAL	MP M/S.DAMODAR DEO	264/2024
55	RSA/115/2004 D-ABLAPL/2297/2024	MP RAMESH BEHERA	MP SUBODH KUMAR MOHANTY	265/2024
56	ABLAPL/1350/2024 D-ABLAPL/16326/2022	MP RATNAKAR JAYASINGH	MP AKSHAYA KUMAR SAHOO	402/2024
57	ABLAPL/16326/2022 D-ABLAPL/180/2024	MP PARTHAM BEHERA @ PARTHA AGRAWAL	MP	403/2024
	ABLAPL/91/2024	MP		404/2024

58	D-ABLAPL/14250/2017 ABLAPL/14250/2017	SUNIL BISWAL MP		405/2024
59	D-ABLAPL/9612/2023 ABLAPL/9612/2023	CHANDAN BAHADUR THAPA MP		406/2024
60	D-ABLAPL/14936/2023 ABLAPL/14936/2023	MANDIRA BEHERA @ BISWANATH BEHERA MP		407/2024
61	D-ABLAPL/7203/2017 ABLAPL/7203/2017	CHASIGIRI NAI MP		408/2024
62	D-ABLAPL/3530/2021 ABLAPL/3530/2021	SK. ABDUL WAHID MP	ASHOK KUMAR BEHERA	409/2024
63	D-ABLAPL/587/2023 ABLAPL/587/2023	PABITRA KUMAR NAYAK MP	SURYAKANTA PALAI	410/2024
64	D-CRLA/6314/2024 CRLA/ /	PURANJIT NAYAK MP	RAJENDRA NARAYAN ROUT	452/2024
65	D-CRLA/6314/2024 CRLA/ /	PURANJIT NAYAK MP	RAJENDRA NARAYAN ROUT	453/2024
66	D-CRLA/6326/2024 CRLA/ /	KUNA @ SAROJ KUMAR NAYAK MP	BHABANI PRASAD SAMAL	454/2024
67	D-MACA/8574/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO. LTD. MP	PRASAD KUMAR MAHALI	455/2024
68	D-CRLA/6326/2024 CRLA/ /	KUNA @ SAROJ KUMAR NAYAK MP	BHABANI PRASAD SAMAL	455/2024
69	D-MACA/3095/2024 MACA/94/2024	BISWANATH PARIDA @ BISHIKESAN PARIDA MP	DEBASISH PATNAIK	456/2024
70	D-CRLA/6367/2024 CRLA/ /	SIRIA @ SRIDHAR MOHAPATRA MP	LALITENDU MISHRA	456/2024
71	D-MACA/4168/2024 MACA/ /	SRIRAM GENERAL (HONDA) INSURANCE CO. MP	G.P. DUTTA	457/2024
72	D-CRLA/6367/2024 CRLA/ /	SIRIA @ SRIDHAR MOHAPATRA MP	LALITENDU MISHRA	457/2024
73	D-MACA/4161/2024 MACA/ /	DIVL. MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD. MP		458/2024
74	D-CRLA/6367/2024 CRLA/ /	SIRIA @ SRIDHAR MOHAPATRA MP	LALITENDU MISHRA	458/2024
75	D-CRLA/1307/2023 CRLA/1307/2023	M.DANDA PATRA MP	JUGALA KISHORE PANDA	459/2024
76	D-MACA/4164/2024 MACA/ /	DIV. MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED. MP		459/2024
77	D-CRLA/6381/2024 CRLA/ /	BENEDIKTA NAYAK @ KIJA MP	SOUBHAGYA KUMAR DASH	460/2024
78	D-MACA/5335/2024 MACA/ /	D.M., NEW INDIA ASSURANCE COMPANY LTD. MP	G.P. DUTTA SORE	460/2024
79	D-CRLA/6381/2024 CRLA/ /	BENEDIKTA NAYAK @ KIJA MP	SOUBHAGYA KUMAR DASH	461/2024
80	D-MACA/5318/2024 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD. MP	G.P. DUTTA	461/2024
81	D-MACA/5318/2024 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD. MP	G.P. DUTTA	462/2024
82	D-CRLA/1078/2023 CRLA/1078/2023	MIHIR BISWAL MP	SATYA RANJAN MULIA	462/2024
83	D-CRLA/1078/2023 CRLA/1078/2023	MIHIR BISWAL MP	SATYA RANJAN MULIA	463/2024
84	D-MACA/4165/2024 MACA/ /	M/S. NEW INDIA ASSURANCE CO. L.T.D. MP	ADAM ALI KHAN	463/2024
85	D-CRLA/6422/2024 CRLA/ /	RUPENDRA MISHRA MP	SAROJ MOHARANA	464/2024
86	D-CRLA/6422/2024 CRLA/ /	RUPENDRA MISHRA MP	SAROJ MOHARANA	465/2024
87	D-CRLA/5937/2024 CRLA/157/2024	STYA PRAKASH BEHERA MP	BANSHIDHAR BAUG	466/2024
88	D-CRLA/5937/2024 CRLA/157/2024	STYA PRAKASH BEHERA MP	BANSHIDHAR BAUG	467/2024
89	D-CRLA/6475/2024	LALU PRASAD JAYSINGH @ BABUA	SMRUTI RANJAN ROUT	

	CRLA/ /	MP		468/2024
90	D-CRLA/6475/2024	LALU PRASAD JAYSINGH @ BABUA	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		469/2024
91	D-CRLA/6475/2024	LALU PRASAD JAYSINGH @ BABUA	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		470/2024
92	D-CRLA/6490/2024	CHIMRU @ CHUMRU TOPNO	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		471/2024
93	D-CRLMC/6320/2024	ANANDA NAYAK	BIDYADHAR MANSING	
	CRLMC/ /	MP		472/2024
94	D-CRLA/6490/2024	CHIMRU @ CHUMRU TOPNO	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		472/2024
95	D-CRLA/6490/2024	CHIMRU @ CHUMRU TOPNO	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		473/2024
96	D-CRLMC/6320/2024	ANANDA NAYAK	BIDYADHAR MANSING	
	CRLMC/ /	MP		473/2024
97	D-CRLMC/6323/2024	ANANDA NAYAK	BIDYADHAR MANSING	
	CRLMC/ /	MP		474/2024
98	D-CRLMC/6371/2024	PRADEEP KUMAR MISHRA	RAKESH SHARMA	
	CRLMC/ /	MP		475/2024
99	D-CRLMC/1664/2024	TANUPAMA SAMANTRAY@JENA	SUBASH CHANDRA PANI	
	CRLMC/ /	MP		476/2024
100	D-CRLMC/6380/2024	MURALIDHAR SINGH	BIDYADHAR MANSING	
	CRLMC/ /	MP		477/2024
101	D-CRLMC/6385/2024	CHIRAKULA RAMESH @ CH. RAMESH	PRASANNA KUMAR MISHRA	
	CRLMC/ /	MP		478/2024
102	D-CRLMC/6389/2024	RAJENDRA KUMAR SAHA	ANJAN KUMAR BISWAL	
	CRLMC/ /	MP		479/2024
103	D-CRLMC/6409/2024	M/S. MEERA AND CEIKO PUMPS (P) LTD.	BANSHIDHAR SATAPATHY	
	CRLMC/ /	MP		480/2024
104	D-CRLMC/6424/2024	SUSHAMA KUJUR	SANKARACHARYA CHOUDHURY	
	CRLMC/ /	MP		481/2024
105	D-CRLMC/6444/2024	RUSHI PRASAD NAHAK	DEVASHIS PANDA	
	CRLMC/ /	MP		482/2024
106	D-CRLMC/6300/2024	REVENSHA NAYAK	JITENDRA KUMAR DIGAL	
	CRLMC/ /	MP		483/2024
107	D-CRLMC/6453/2024	BHIKARI SWAIN	BISHNU PRASAD PRADHAN	
	CRLMC/ /	MP		484/2024
108	D-CRLMC/4803/2023	M.SAMBA@MIRALU SAMBHA		
	CRLMC/4803/2023	MP		485/2024
109	D-CRLMC/6464/2024	B. SRINIVAS RAO	BHARAT BHUSAN ROUTRAY	
	CRLMC/ /	MP		486/2024
110	D-CRLMC/1771/2024	AJAY KUMAR DAS	PRANAB KUMAR GHOSE	
	CRLMC/178/2024	MP		487/2024
111	D-CRLMC/6468/2024	DIPAK NAIK	SHYAM SUNDAR TRIPATHY	
	CRLMC/ /	MP		488/2024
112	D-CRLMC/4377/2023	DHIRENDRA SWAIN @ DHIRA		
	CRLMC/4377/2023	MP		489/2024
113	D-CRLMC/4277/2022	SK.LALU@LALU SK.@LAL MOHAMMAD	DEVASHIS PANDA	
	CRLMC/4277/2022	MP		490/2024
114	D-CRLMC/4995/2023	SAROJ DEHURY	BIDYADHAR PANDA	
	CRLMC/4995/2023	MP		491/2024
115	D-WA/853/2023	STATE OF ODISHA	A.G.A	
	WA/853/2023	MP		746/2024
116	D-WA/872/2023	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	
	WA/872/2023	MP		747/2024
117	D-WA/1808/2023	RANJITA NAYAK	BIJAYA KUMAR PARIDA 2, M/S.BHABANI SANKAR TRIPATHY, M.K.D	
	WA/1808/2023	MP		748/2024
118	D-WA/1250/2023	MINAKHI SINGH @ SATRUSHAL		
	WA/1250/2023	MP		749/2024
119	D-WA/9329/2024	BINODINI PRADHAN	ADV	
	WA/ /	MP		750/2024
120	D-WA/9331/2024	BINODINI PRADHAN	ADV	
	WA/ /	MP		751/2024

121	D-WP(C)/5428/2024 WP(C)/3100/2024	BOYANA RAMBABU MP		3120/2024
122	D-WP(C)/9066/2024 WP(C)/4581/2024	CHETAN PATRA MP	DILLIP KUMAR RAY	3121/2024
123	D-WP(C)/9071/2024 WP(C)/ /	BIVA BOSE MP	SANAT KUMAR DAS	3122/2024
124	D-WP(C)/9075/2024 WP(C)/ /	MANJARI DEVI AGRAWAL MP	SUBHASISH DSAS	3123/2024
125	D-WP(C)/9080/2024 WP(C)/ /	SURESH KUMAR KEJRIWAL MP	SUBHASISH DAS	3124/2024
126	D-WP(C)/33304/2022 WP(C)/33304/2022	KELU CHARAN SAHOO MP	SUSANTA KUMAR BARAL	3125/2024
127	D-WP(C)/4544/2024 WP(C)/3267/2024	NATURAL AGRITECH (PVT.) LTD., DHENKANAL MP		3126/2024
128	D-WP(C)/9103/2024 WP(C)/ /	CHITTA RANJAN BEHERA MP	GYANA RANJAN SETHI	3127/2024
129	D-WP(C)/9115/2024 WP(C)/4598/2024	SHILADITYA BEHERA MP	DEBADATTA MOHANTY	3128/2024
130	D-WP(C)/17511/2018 WP(C)/17511/2018	ADITYA KUMAR NAYAK MP	M/S.KAMALA KANTA NAYAK	3129/2024
131	D-WP(C)/16091/2017 WP(C)/16091/2017	RATHU NATH NAYAK MP	M/S.KAMALA KANTA NAYAK	3130/2024
132	D-WP(C)/7466/2024 WP(C)/3772/2024	SATYANANDA BARIK MP		3131/2024
133	D-WP(C)/16091/2017 WP(C)/16091/2017	RATHU NATH NAYAK MP	M/S.KAMALA KANTA NAYAK	3132/2024
134	D-WP(C)/9131/2024 WP(C)/ /	PRAKASH KUMAR MOHANTY MP	PBABODHA CHANDRA NAYAK	3133/2024
135	D-WP(C)/537/2022 WP(C)/537/2022	BIGYAN MISHRA MP	BHABANI SANKAR TRIPATHY (1)	3134/2024
136	D-WP(C)/8548/2020 WP(C)/8548/2020	SOMANATH NAYAK MP	B.S.TRIPATHY (1)	3135/2024
137	D-WP(C)/539/2022 WP(C)/539/2022	SAUBHAGYA RANJAN PANIGRAHI MP	BHABANI SANKAR TRIPATHY (1)	3136/2024
138	D-WP(C)/3066/2021 WP(C)/3066/2021	AJAY KUMAR DAS MP	SURYA NARAYAN PATNAIK	3137/2024
139	D-WP(C)/36467/2022 WP(C)/36467/2022	RABINDRANATH PADHY MP	SUBHAM SHARMA	3138/2024
140	D-WP(C)/9164/2024 WP(C)/ /	PAPPU KUMAR MP	AVIJIT PATNAIK	3139/2024
141	D-WP(C)/9165/2024 WP(C)/ /	BANITA BEHERA MP	RAGHUNATH BISWAL	3140/2024
142	D-WP(C)/9169/2024 WP(C)/ /	BAISIDIGABHAGA SANKIRTAN MANDAL MP	BHABANI SANKAR TRIPATHY (1)	3141/2024
143	D-WP(C)/9170/2024 WP(C)/4678/2024	M/S MAA JAGADHATRI LABOUR CONTRACTORS MP	KANAKA DEVI SHOUHURY, BALASORE	3142/2024
144	D-WP(C)/9171/2024 WP(C)/ /	BAISIDIGABHAGA SANKIRTAN MANDAL MP	BHABANI SANKAR TRIPATHY (1)	3143/2024
145	D-WP(C)/9171/2024 WP(C)/ /	BAISIDIGABHAGA SANKIRTAN MANDAL MP	BHABANI SANKAR TRIPATHY (1)	3144/2024
146	D-WP(C)/9174/2024 WP(C)/ /	GOBINDA CHANDRA TRIPATHY MP	AMITAV DAS	3145/2024
147	D-WP(C)/9179/2024 WP(C)/ /	URMILA KUMARI MISHRA MP	BISWABIHARI MOHANTY	3146/2024
148	D-WP(C)/37880/2023 WP(C)/37880/2023	BHARAT CHANDRA MALLICK MP		3147/2024
149	D-WP(C)/4419/2024 WP(C)/3372/2024	M/ RAJDHANI SYSTEMS AND ESTATE PVT MP	AMITA BISWAGCHI	3148/2024
150	D-WP(C)/43029/2023 WP(C)/43029/2023	M/S BEEKAY STEEL INDUSTRIES LTD., KOLKATA MP		3149/2024
151	D-WP(C)/8777/2020 WP(C)/8777/2020	PUSPALATA ROUT MP	B.S.TRIPATHY (1)	3150/2024
152	D-WP(C)/19993/2020	SANGHAMITRA PATTNAIK	B.S.TRIPATHY..1	

	WP(C)/19993/2020	MP		3151/2024
153	D-WP(C)/21862/2020	SANHITA KHANDUAL	B.S.TRIPATHY (1)	
	WP(C)/21862/2020	MP		3152/2024
154	D-WP(C)/9198/2024	JALADHAR DEO	SANJAY KUMAR PARIDA	
	WP(C)/ /	MP		3153/2024
155	D-WP(C)/38612/2023	MAA BHABANI MEDICINE STORE, BBSR	MIHIR SAHOO	
	WP(C)/38612/2023	MP		3154/2024
156	D-WP(C)/9204/2024	M/S SCIENCE EDUCATION FOUNDATION, <del>KHURDA</del>	KHURDANARAYAN RAY	
	WP(C)/ /	MP		3155/2024
157	D-WP(C)/9206/2024	ADITYA KANDOI	JAGAMOHAN PATTANAIAK	
	WP(C)/ /	MP		3156/2024
158	D-WP(C)/9208/2024	M/S SCIENCE EDUCATION FOUNDATION, <del>KHURDA</del>	KHURDANARAYAN RAY	
	WP(C)/ /	MP		3157/2024
159	D-WP(C)/9212/2024	DHANESWAR NAYAK	GYANA RANJAN SETHI	
	WP(C)/ /	MP		3158/2024
160	D-WP(C)/9213/2024	TUSHAR KANTA MOHANTY	GOURI MOHAN RATH	
	WP(C)/ /	MP		3159/2024
161	D-WP(C)/9219/2024	DINAKRUSHNA DALEI	NIRANJAN LENKA	
	WP(C)/ /	MP		3160/2024
162	D-WP(C)/8565/2024	BANIBANDANA JENA	BANSHIDHAR BAUG	
	WP(C)/4446/2024	MP		3161/2024
163	D-WP(C)/36778/2021	PRABHAT KUMAR TRIPATHY	SHASHI BHUSAN JENA	
	WP(C)/36778/2021	MP		3162/2024
164	D-WP(C)/42059/2023	MEERASHREE SUMAN	SUSANTA KUMAR DASH	
	WP(C)/42059/2023	MP		3163/2024
165	D-WP(C)/26302/2023	SESHADEV SA	SUDHANSHU SEKHAR PRATAP	
	WP(C)/26302/2023	MP		3164/2024
166	D-WP(C)/32516/2022	UPASI BARIK	BIDYADHAR PRADHAN	
	WP(C)/32516/2022	MP		3165/2024
167	D-WP(C)/23980/2022	CHANDRAMANI NAYAK	A.B.PARIDA	
	WP(C)/23980/2022	MP		3166/2024
168	D-WP(C)/9240/2024	SUBASH CHANDRA MISHRA	ARABINDA TRIPATHY	
	WP(C)/ /	MP		3167/2024
169	D-WP(C)/23207/2023	PRASANTA KUMAR NAYAK	KUNAL KUMAR SWAIN	
	WP(C)/23207/2023	MP		3168/2024
170	D-WP(C)/9260/2024	SANTOSH KUMAR SWAIN	MOHIT AGARWAL	
	WP(C)/ /	MP		3169/2024
171	D-WP(C)/2982/2024	SK. FARID		
	WP(C)/1431/2024	MP		3170/2024
172	D-WP(C)/41269/2023	BIMALA DEI	BIKRAM RATH	
	WP(C)/41269/2023	MP		3171/2024
173	D-WP(C)/1766/2024	GAJENDRA DAS		
	WP(C)/2724/2024	MP		3172/2024
174	D-WP(C)/5081/2024	M/S.SHREE BIGHNA NASAN COAL TRANSPORT COMPANY, ANGUL		
	WP(C)/3704/2024	MP		3173/2024
175	D-WP(C)/9270/2024	SHAKUNTALA MISHRA	NIRMAL CHANDRA MOHANTY	
	WP(C)/ /	MP		3174/2024
176	D-WP(C)/24907/2014	ALLAHABAD BANK	M/S.SUBRAT MISHRA	
	WP(C)/24907/2014	MP		3175/2024
177	D-WP(C)/9284/2024	MANJULATA DAS	BIBHU PRASAD TRIPATHY	
	WP(C)/ /	MP		3176/2024
178	D-WP(C)/9300/2024	AMITA SAHOO	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		3177/2024
179	D-WP(C)/25422/2023	MIR MAHAMMAD HASIMULLA		
	WP(C)/25422/2023	MP		3178/2024
180	D-WP(C)/9313/2024	PRASANTA KUMAR POLAI	RABINDRA KUMAR PATNAIK	
	WP(C)/ /	MP		3179/2024
181	D-WP(C)/9317/2024	GOVIND PRASAD CHHAPADIA	SOUMYA MISHRA	
	WP(C)/ /	MP		3180/2024
182	D-WP(C)/9318/2024	ODISHA GRAMYA BANK, BBSR	TANMAY MISHRA	
	WP(C)/ /	MP		3181/2024
183	D-WP(C)/27980/2021	BINODINI BHUE	NIROD KUMAR SAHU	
	WP(C)/27980/2021	MP		3182/2024

184	D-WP(C)/9320/2024 WP(C)/ /	GOVIND PRASAD CHHAPADIA MP	SOUMYA MISHRA	3183/2024
185	D-WP(C)/9322/2024 WP(C)/ /	TARANI MAHARANA MP	DAYANIDHI MISHRA	3184/2024